

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 12017/2013  
(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 28/08/2012  
IN WP NO. 33754/2010 PASSED BY THE HIGH COURT OF KARNATAKA AT  
BANGALORE)

A M PRAKASH

PETITIONER(S)

VERSUS

SULOCHANA PRASANNA & ORS. RESPONDENT(S)  
(WITH APPLN. (S) FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS AND  
INTERIM RELIEF AND OFFICE REPORT)  
(FOR FINAL DISPOSAL)

WITH  
SLP(C) NO. 12523/2013  
(WITH INTERIM RELIEF AND OFFICE REPORT)

Date : 12/07/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI  
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s)

Mr. Sushil Kumar Jain, Sr. Adv.  
Mr. Ashwin V. Kotemath, Adv.  
Mr. Apurv Taran, Adv.  
Ms. Ankita Gupta, Adv.  
Ms. K. V. Bharathi Upadhyaya, Adv.

For Respondent(s)

Mr. Sarad Kumar Singhania, Adv.  
Mr. G.V. Chandrashekar, Adv.  
Mr. N.K. Verma, Adv.  
Ms. Anjana Chandrashekar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the matters for final disposal.

Signature Not Verified

[VINOD LAKHINA]

[ASHA SONI]

Digitally signed by  
VINOD LAKHINA

Date: 2016.07.13  
16:40:47 IST

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Reason: